

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 359 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2021

Name of the Company:

Santosh Kumar Sharma

V/s

Ray Infrastructure Pvt Ltd

Section:

9 of Insolvency and Bankruptcy Code, 2016

**ORDER**

Operational Creditor did not appear.

Learned Counsel Mr. Vijay Patel appeared for the Corporate Debtor.

The pleadings are complete in the matter.

The matter stands adjourned for hearing on 07.04.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 2nd day of March, 2021.